

Setting up of Thermal Plant at Titagarh by Calcutta Electric Supply Corporation.

480. SHRI SAUGATA ROY : Will the Minister of ENERGY be pleased to state:

(a) whether Government have received a proposal from CESC (Calcutta Electric Supply Corporation) for setting up a 249 MW thermal plant at Titagarh; and

(b) if so, Government's reaction thereto?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN) :

(a) Yes, Sir.

(b) The proposal has been examined by the Central Electricity Authority and accorded techno-economic approval. The financing plan for the project is still awaited from the project authorities and the State Government. After receipt of the financing plan, the project will be considered further.

Purchase of wood by the Western Coalfields of Coal India Limited

481. SHRI KACHARULAL HEMRAJ JAIN : Will the Minister of ENERGY be pleased to state:

(a) whether the Western Coalfields of the Coal India Limited used to purchase wood earlier from the local suppliers and now they purchase it direct from the forest department;

(b) the rate at which the wood used to be supplied to the Western Coalfields by the local suppliers; and

(c) the cost at which the wood is now purchased from the forest Department including the purchase price cartage and ?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN) (a) to (c) Detailed information is being collected.

Complaints Regarding Calcutta Port Trust

482. SHRI SHYAM SUNDER GUPTA : Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether Government have received complaints in regard to the working and mismanagement of Calcutta Port Trust; and

(b) if so, whether employees of the Calcutta Port Trust have represented to the

Government of India to conduct an inquiry into the affairs of Calcutta Port Trust and if so, Government's reaction thereto?

THE MINISTER OF STATE IN-CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM) :

(a) In any big organisation like the Calcutta Port Trust, there are always some complaints which are examined from time to time.

(b) An anonymous complaint purporting to be from officers of Haldia Dock has been received. According to the extent policy of the Government, no action is to be taken on any anonymous or pseudonymous complaint.

Lock out in Enfield India Ltd. in Tamil Nadu

483. SHRI M. KALYANASUNDARAM : Will the Minister of INDUSTRY be pleased to state:

(a) whether Government are aware that the Enfield India Ltd. in Tamil Nadu, has been locked out since August 21, 1977 rendering about 3000 employees unemployed;

(b) whether the employees' union of the said factory has demanded the take over of the management of this Company by the State Government;

(c) if so, the details thereof; and

(d) the action taken by the Union Government to see that the Company is reopened?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (KUMARI ABHA MAITI) :

(a) As reported by the Government of Tamil Nadu, a lockout was declared with effect from 21st August, 1977 by the Management of Enfield India Limited employing about 1,600 workmen in its Tiruvottiyur factory ;

(b) and (c). The Labour Union have requested the State Government to take over the management of the Company under the Industries (Development & Regulation) Act. The Management have no objection to the establishment being taken over by the workmen themselves on a co-operative basis.

(d) The State Government have recently approached the Government for assistance in securing financial help to the Company.